## National Company Law Tribunal Allahabad Bench Allahabad

CP No. 68 (ND)/2010 TP12/397-398/ALL/16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2016.

NAME OF THE COMPANY: Sh. Vinod Kumar Sharma & Ors.

Vs.

M/s Bhawani Cold Storage Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature

1. SUSHIKAR MEHROTRA ADVOCATE RESPONDENTS Ameloon

2.

Order dated 3.8.2016

## 68 (ND) 10 Vinod Kumar Sharma v. Bhawani Cold Storage Pvt Ltd

Learned counsel for respondent requested for time and there is no representation on petitioner's side.

The matter is ordered to be listed on 26.08.2016 for final arguments without fail.

VSR Avadhani (Hon'ble Member) Judicial

H P Chaturvedi (Hon'ble Member) Judicial